

Statement

1	2	3	4	5
6. Flax Yarn (jute)	0.22
7. Woollen Carpets (Rags & Handicrafts)	74.52	99.00	100.63
8. Leather Goods	96.70	126.63	156.15
9. Woollen Goods	1.19	2.75	11.10
10. Jute Goods	24.40	26.80	25.41
11. Coir Products	1.90	1.73	2.18
12. Instant Tea, Product Tea Bags	8.80
13. Rayon Fabrics/Synthetic Garments	30.18	60.49	63.82
14. Cotton Textiles	81.73	140.86	209.30
15. Marine Products	4.63	14.02
16. Silk Goods	17.36	11.30	24.11
17. Instant Coffee (Extracts)	0.49
18. C.S.T. (Refund)	0.31	0.30	0.34
19. Supplies from D.T.A. to F.T. Zone/Transport subsidies	0.36	0.85	1.00
TOTAL	731.21	901.25	1194.41

Decontrol of Distribution and Pricing of certain Steel Items

*147. SHRI GHUFRAN AZAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are reviewing the issue of decontrol of distribution and pricing of certain steel items in the wake of persistent demand from main steel producers in the country;

(b) if so, what are the details of the steel items which are proposed to be decontrolled;

(c) whether the views of users have been taken for decontrolling such steel items; and

(d) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (d) There is no direct Government control on the price and distribution of iron and steel including those produced by the integrated steel plants. Prices of some items produced by the integrated steel plants are administered by the integrated plants under the aegis of the Joint Plant Committee. Secondary Producers fix their own prices. Distribution of the products of the main steel plants is on the basis of the guidelines formulated by the Joint Plant Committee. Any decision to change the existing arrangement will take into account the legitimate interests of both the consumers and producers of iron and steel.